## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.48/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CA 63/2016 In CP No.21/2010		
NAME OF THE COMPANY	Mancherial Cement Company Pvt Ltd		
NAME OF THE PETITIONER(S)	J Narsimham Rao & (04) Others		
NAME OF THE RESPONDENT(S)	Mancherial Cement Company Pvt Ltd & (41) Others		
UNDER SECTION	397/398		

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Chandra Sechar	Advocate	9849949700	Chardia
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Heard Mrs.Sri Preeti Duggirala, learned counsel for the petitioner, Mr.N.Chandra Sekhat on behalf of Mr.Bipin Shukla, learned counsel for the respondent No.1.

Post the case on 01.11.2017.

Member (Technical)

Member (Judicial)